

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-4397/2014
MA-1468/2016**

New Delhi, this the 17th day of May, 2016.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Vikas Khatri (OBC),
Recruit TGT (English) Male,
Post Code No. 51/10,
Roll No. 05110194,
Aged about 26 years,
S/o Sh. Suresh Khatri,
R/o 52, Tikri Khurd,
Narela, Delhi-40.
(By Advocate: Sh. Anil Singal)

... Applicant

Versus

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
Delhi Secretariat,
IP Estate, New Delhi.
2. Delhi Subordinate Services Selection Board,
Through its Chariman,
FC-18, Institutional Area,
Karkardooma, Delhi-92.
(By Advocate: Ms. Rashmi Chopra)

... Respondents

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

The applicant was a candidate for the post of TGT (English), Post Code 51/10 advertised by the respondents vide their advertisement No. 02/10. He was, however, considered to be ineligible for the post by the respondents on the grounds that he did not fulfil the eligibility conditions laid down in the recruitment rules. According to the respondents, he had not studied English as a subject in all three years of his Graduation.

2. Learned counsel for the applicant has filed MA No. 1468/2016 along with which he has attached judgment of Hon'ble High Court of Delhi dated 07.08.2013 in Writ Petition No. 1520/2012 and other connected matters. He has argued that this case was squarely covered by the aforesaid judgment and therefore the applicant herein deserved the same relief as has been granted to the respondents in the Writ Petition.

3. We have heard both sides and have perused the material on record. It was agreed between the parties that this OA can now be disposed of with a direction to the respondents to re-examine the case of the applicant in the light of the aforesaid judgment and pass a reasoned and speaking order.

4. Ordered accordingly. The respondents may do so within a period of 60 days from the date of receipt of a certified copy of this order. No costs.

MA No. 1468/2016 also stands disposed of.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/